

Revival of IEDC

1112. SHRI VIJAYKUMAR RUPANI:

SHRI KANJIBHAI PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has replaced the Integrated Education for Disabled Children (IEDC) scheme with new scheme *viz.* Inclusive Education of the Disabled of the Secondary Stage (IEDSS) and stopped giving grants *w.e.f.* 1 April, 2009 for the IEDC;

(b) whether Government is aware that this will lead to non-coverage of many disabled children as the new scheme IEDSS covers courses of only age group 14-16 and not age group 6-18, which was covered under the IEDC;

(c) whether the closure of IEDC will do a gross injustice to substantial number of deserving disabled children; and

(d) whether Government will consider revival of the IEDC?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Centrally Sponsored Scheme of Integrated Education for Disabled Children (IEDC) covering disabled children from the age group of 6-18 years has been replaced with a new Centrally Sponsored Scheme of Inclusive Education for Disabled at Secondary Stage (IEDSS). Assistance is being provided under IEDSS from 1st April, 2009

(b) and (c) The Scheme "Sarva Shiksha Abhiyan" provides for the inclusive education of disabled children at the elementary level (6-14 years). IEDSS is meant to cater to the disabled children for their schooling at the secondary stage (classes IX to XII) in an inclusive and enabling environment.

(d) There is no such proposal under consideration.

Vacant posts in Central Universities

†1113. SHRI PRABHAT JHA:

SHRI BHAGAT SINGH KOSHYARI:

SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of posts of the lecturers sanctioned for the universities and colleges of the country and the number of the posts lying vacant out of these;

(b) the vacancies of posts in the Central Universities, Subject-wise;

(c) whether it is a fact that the shortage of lecturers is the reason for the decline in Higher Education in the country; and

(d) if so, whether Government has formulated any plan to fill these vacancies at the earliest?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) While the subject-wise information is not maintained centrally, a total of 1812 posts of Lecturer against the sanctioned strength of 5507 posts in respect of 19 Central Universities were lying vacant as on 31st March, 2009, as per the information furnished by the University Grants Commission (UGC). Further, as per the available data pertaining to 31st August, 2008 in respect of 8 more Central Universities, 307 posts of Lecturer against the sanctioned strength of 1365 posts were lying vacant. 126 posts of Lecturers – 9 in respect of Guru Ghasidas Vishwavidyalaya and 117 in respect of newly established eleven Central Universities (other than Central University of Himachal Pradesh) have been sanctioned by the UGC only on 25th June, 2009.

Each Central University is governed by its individual Act of Parliament and the Statutes made thereunder. In terms of the relevant Statutes, the appointments to the teaching posts in a University are made by its Executive Council/Board of Management on the recommendations of a Selection Committee constituted in accordance with the provisions of these Statutes. The Selection Committee includes, *inter-alia*, a nominee of the Visitor. In view of the foregoing, this Ministry's role is limited to providing the Visitor's nominees to the Selection Committees. The Government/UGC have, however, taken various measures to attract bright young people to adopt teaching in higher education as a career, such as enhancing rates of Junior and Senior Research Fellowships by about 50%; disbursement of grant for presentation of research papers in international fora/conferences; permitting the Universities to engage adjunct/guest faculty to meet the shortfall; allowing contractual appointments for Faculty; and allowing consultancy charges to be shared by the Faculty.

Setting up Higher Education Commission

1114. DR. (SHRIMATI) NAJMA A. HEPTULLA:
SHRI MAHENDRA MOHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has decided to form a statutory body called Higher Education Commission subsuming bodies like University Grants Commission (UGC), All India Council for Technical Education (AICTE) and Distance Education Council;
- (b) if so, the details of proposed Commission;
- (c) whether medical education will also be part of proposed commission; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The "Committee on Renovation and Rejuvenation of Higher Education" (Yash Pal Committee) has recommended the creation of an all-encompassing National Commission for Higher Education and Research (NCHER) with